

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 157/252/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.11.2017**

**NAME OF THE COMPANY: M/s No Worry No Tension Healthcare Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present : Mr. Shrut Jaii, Authorised Representative

Ms. Lakshmi Gurung, Standing Counsel for Income Tax
Department

ORDER

Notice to the ROC for 6th December, 2017. Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department accepts notice on behalf of the Income Tax Department. Objections, if any for restoring the name of the Petitioner in the records of the ROC, be filed.

Copies of the returns filed as well as copies of the statutory returns proposed to be filed with the ROC if not already on record, be filed.

To come up on 6th December, 2017.

Sd-

(S. K. Mohapatra)
Member (T)

Sd-

(Ina Malhotra)
Member (J)